

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**JOINT SITTING OF COURT NO. 1 & 2**  
**CAUSE LIST (IN COURT NO. 1)**

Date : 27<sup>th</sup> January, 2017  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE SWATANTER KUMAR**  
**CHAIRPERSON**

**HON'BLE MR. BIKRAM SINGH SAJWAN**  
**EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>CASES OF COURT NO. 1</b>			
<b>FOR DIRECTION</b>			
1.	Appeal No. 25(T <sub>HC</sub> )/2013	Smt. Octavia Albuquerque Vs Union of India & Ors.	Ms. Srishti Govil, Adv. for Appellant  Ms. Malaya K. Chand, Adv. for R – 1 & 7 Mr. V.N. Ranghupathy & Mr. Parikshit P. Angadi, Advs. for R-2 to 6, 9 to 11, 13 & 17 Mr. S.K. Bhattachry, Adv. for R - 5 Mr. Vivek Chib, Adv. for R - 8 Mr. Girijesh Pandey, Adv. for R – 15 & 16 Mr. Pradeep Pais, Adv. for R – 18 Mr. K. Joseph & Mr. Sanath Kumar, Advs. for R-19 & 20 Mr. Devraj Ashok, Adv. for Karnataka Mr. Nishad L.S., Adv. Ms. Divya Prakash Pande, Adv. for MoEF
2.	Original Application No. 239/2015	Suo Motu Uttarakhand Human Rights Commission  Vs. Chief Secretary, Govt. of Uttarakhand & Ors.	Mr. Rahul Verma, AAG for R-1 Mrs. D. Bharathi Reddy, Adv. Mr. Mukesh Verma, Adv. for R-2 Mr. B. V. Niren, Adv. for MoWR Dr. Abhishek Atrey & Mr. Divya Prakash Pande, Advs. for MoEF Mr. I. K. Kapila, Adv. for UP Jal Nigam
<b>FOR ADMISSION</b>			
3.	<b>M.A. No. 70/2017 IN</b> Original Application No. 21/2014	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. P. V. Raghunandan, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	Original Application No. 514/2015 (M.A. No. 1244/2015, M.A. No. 134/2016 & <b>M.A. No. 95/2017</b> )	Gauri Maulekhi  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Ms. Sakshi Popli, Adv. for R-1 Mr. Rahul Verma, AAG for R-2 to 6 Mr. D. Bharathi Reddy, Adv. Mr. Mukesh Verma, Adv. for R-5 Mr. T. S. Varun, Adv. for R-7 Ms. Renu Gupta, Adv. for R-8 Mr. Aditya Singh, Adv. for R-9 Mr. Vijay Kumar Jain, Adv. for R-12 Mr. Sanjeev Ralli, Adv.
5.	Original Application No. 210/2016 (M.A. No. 991/2016 & <b>M.A. No. 91/2017</b> )	Karta Vikram Singh Vs. Collector/DRO-Land Acquisition Collector & Ors.	Mr. Vikram Singh, Adv. for Applicant  Dr. Abhishek Atrey, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv.

6.	Original Application No. 219/2016	Friends  Vs. Government of Uttarakhand	Mr. Sugriva Dubey, Adv. for Applicant Mr. Vijay Hansaria, Sr. Adv. with Mr. Amit Anand Tiwari, Adv. for R-1 Mr. Rahul Verma, AAG for R-1 Mr. Mukesh Verma, Adv. for UPCEB
7.	Original Application No. 337/2016	Shailesh Singh  Vs. State of UP & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh, Applicant in person Mr. Abhishek Yadav, Adv. for R-1 & 4 Mr. A. R. Takkar, Adv. for R-2 to 5 Mr. Pradeep Misra, Adv. for R-3 Mr. B. V. Niren, Adv. for R-5 Mr. Rajkumar, Adv. for R-7 Mr. Attin Shankar Rastogi, Adv. for MoEF
8.	Original Application No. 451/2016	Selaqui International School  Vs. Union of India & Ors.	Ms. Bansuri Swaraj & Mr. Siddhesh Kotwal, Advs. for Applicant Mr. Mukesh Verma, Adv. for R-3 Mr. Gaurav Kumar Bansal, Adv. for R-5 Mr. Salik Shafique, Adv. for R-6 Mr. Sidharth Batra, Adv. for R-7, 9-11, 14, 15 & 17 Mr. Sidharth Joshi, Adv. for R-12 & 13 Mr. Nakul Sachdeva, Adv. for R-16 Mr. Rajkumar, Adv. for CPCB Mr. Devraj Ashok, Adv. for State of Karnataka Ms. Pragya Garg, Adv. for R-18 Mr. Prashant Manchanda, Adv. for R-19 Ms. Pragya Ohzi, Adv. for R-20
9.	Original Application No. 529/2016 (M.A. No. 988/2016)	Vikrant Tongad  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. B. V. Niren, Adv. for CGSC Mr. Naginder Benipal, Adv. for PPCB Mr. Mukesh Verma, Adv. for UEPPCB Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA TN Mr. Ginny J. Rautray, Adv. for NBCC Mr. Amit Anand Tiwari, Adv. for State of UK Mr. Vivek Singh, Adv.
10.	Original Application No. 536/2016	Ramkumar & Ors.  Vs. Ministry of Environment & Forests & Ors.	Mr. Shish Pal Laler & Mr. Sonit Sinhmar, Advs. for Applicants Mr. Rajesh K. Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. U. M. Tripathi, Adv. for R-6
11.	Original Application No. 596/2016	Tapesh Bhardwaj  Vs. U.P. Pollution Control Board & Ors.	Mr. Rahul Kumar, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-3 Mr. Rajkumar, Adv. for CPCB
12.	Original Application No. 660/2016 (M.A. No. 1250/2016)	Umesh Kumar & Ors.  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Tarunvir Singh Khehar, Adv. for R-3 & 6
<b>FOR HEARING</b>			
13.	Original Application No. 108/2016 (M.A. No. 316/2016, M.A. No. 364/2016 & M.A. No. 775/2016)	Ojasvi Party  Vs. Ministry of Environment & Forest & Ors.	Swami Om Ji & Mr. Mukesh Jain Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. Mr. B. V. Niren, Adv. for EDMC Mr. Anchit Sharma, Adv. for DCB
14.	Original Application No.	Central Pollution Control Board	Ms. Pinki Anand, ASG with Mr. Balendu

	215/2016	Vs. Chief Executive Officer	Shekhar, Adv. for Applicant  Mr. S. P. Singh, Sr. Adv. with Mr. Raunak Parekh, Adv. for R-1 & 4 Mr. Raman Yadav, Adv. for R-5 Mr. Abhishek Yadav, Adv. for R-7 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Adv. for R-6 Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Balendu Shekhar, Adv.
15.	Original Application No. 216/2016	Rajiv Dutta  Vs. Union of India & Ors.	Mr. Rajiv Dutta, Sr. Adv. in person with Mr. Daniel George, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Vivek Singh, Adv. for R-2 Mr. Suryanarayana Singh, Sr. AAG for R-3 Mr. D. K. Thakur, Adv. for R-4 Mr. Mukesh Verma, Adv. for UP Mr. Rajkumar, Adv. for CPCB Mr. Vijay Hansaria, Sr. Adv. with Mr. Amit Anand Tiwari, Adv.
16.	Original Application No. 347/2016	Chandra Bhal Singh  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Mukul Singh, Adv. for R-1 & 2 Ms. Shashi Juneja, Adv. for R-5 Ms. Ruchira Gupta, Adv. for R-6 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-8 Mr. V. K. Shukla, Adv. for R-14 Ms. Deepika Ghatowar, Adv. for R-30 Mr. Shubham Bhalla, Adv. for R-33 Mr. Tarunvir Singh Khehar, Adv. for R-37 Mr. Shiv Mangal Sharma, AAG for Rajasthan Bio-Diversity Board Ms. Aprajita Mukherjee, Adv. for MBB Mr. Aruna Mathura, Adv. for Sikkim Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Mr. Suryanarayana Singh, Sr. AAG for H.P. Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Nishe Rajan Shanker, Adv. for KBB Mr. Rudreshwar Singh, Adv. for BSPCB Mr. Joydeep Mazumdar, Adv. Mr. Preshit Surshe, Adv. for Maharashtra Mr. P. Venkat Reddy, Adv. for Telangana Mr. D. Bharathi Reddy, Adv. for UBB Mr. Guntur Prabhakar, Adv. for State of Andhra Pradesh Mr. Deepak Jain, Adv. Mr. Abhishek Yadav, Adv. Mr. Sapam Biswajit Meiti, Adv. for Manipur PCB Mr. Edward Belho, Adv. for State of Nagaland Mr. Abhimanyu Garg, Standing Counsel, Govt. of Puduchery
17.	Original Application No. 431/2015	Manoj Kumar Mishra & Anr.  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Mr. Amit Anand Tiwari & Mr. Abhinav Raghuvanshi, Adv. for R-3 Mr. Rajkumar, Adv. for CPCB

18.	Original Application No. 488/2014 (M.A. No. 1085/2015)	Court on its own Motion Vs. State of H.P. & Ors.	Mr. Ritwick Dutta, Adv. (Amicus Curie)  Mr. Pinaki Mira, Sr. Adv. & Mr. Suryanarayana Singh, AAG for R-1, 5 & 6 Ms. Pragati Neekhara, Adv. for State of HP Mr. D. K. Thakur, Adv. for R-2 Mr. Aditya Dhawan, Adv. for R-3 & 4 Ms. Panchajanya Batra Singh, Adv. for R-7 Mr. Mandeep Singh Vинаик, Adv. Mr. D. Ray Choudhury, Adv. Mr. A. C. Mishra, Adv. Mr. B. V. Niren, Adv. for MoPNG Mr. Amrik Singh Nagpal, Adv. Mr. Rajkumar, Adv. with Mr. Bhupendra Kumar, LA for CPCB
19.	Original Application No. 170/2015	Preminder Kaur Vs Amrik Singh Nagpal & Anr.	Mr. Mandeep S. Vинаик, Adv. for Applicant  Mr. Aditya Dhawan, Adv. for R-1 & 2 Mr. Pinaki Mira, Sr. Adv. & Mr. Suryanarayana Singh, Sr. Addl. AG for R-5 & 6 Mr. Amrik Singh Nagpal, Adv. Ms. Pragati Neekhara, Adv. for State of HP Mr. Ritwick Dutta, Adv. (Amicus Curie) Ms. Mridul Chakravarty & Ms. Rana S. Biswas, Adv. for Noticee Mr. Rajkumar, Adv. with Mr. Bhupendra Kumar, LA for CPCB
20.	Original Application No. 292/2013 (M.A. No. 864/2013, M.A. No. 128/2015, M.A. No. 129/2015, M.A. No. 856/2015, M.A. No. 1223/2015, M.A. No. 648/2016 & M.A. No. 80/2017)	Brij Mohan Yadav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R - 1 Mr. Abhishek Yadav, Adv. for R-2, 3, 5 & 6 Mr. Pradeep Misra & Mr. Daleep Dhayani, Adv. for R - 4 Mr. S.P. Singh, Sr. Adv. along with Mr. P.V. Singh, Adv. for Noticee Mr. V. K. Mishra, Adv. Mr. Anshuman Shrivastava, Adv. Mr. Aagney Sail Adv. (Local Commissioner) Mr. Sanjay Kumar Pandey, Adv. Mr. V. K. Shukla, Adv. for State of M.P. Mr. Nikhil Sharma, Adv.
21.	Original Application No. 87/2015	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Dr. Abhishek Atrey, Adv. for R - 1 Mr. A.K. Prasad, Adv. for R - 2 Mr. Suryanarayan Singh, AAG for R-3 Mr. Vijay Hansaria, Sr. Adv. with Mr. Amit Anand Tiwari, Adv. for R - 4 Mr. Raunak Parekh, Adv. for R-6 & 7 Mr. Mukesh Verma, Adv. for UPCE Ms. Malavika Rajkotia, Adv. for IAPRO Mr. Rudra Chatterjee, Adv. Mr. Rituraj Biswas, Adv. Mr. Rajkumar, Adv. with Mr. Bhupendra Kumar, LA for CPCB Mr. D. K. Thakur, Adv. for State of HP

**CASES OF COURT NO. 2****FOR HEARING**

22.	Original Application No. 123/2016	Rajinder Krishan Sharma IFS Retd. Vs. Union of India & Ors.	Mr. Rajinder K. Sharma, Applicant in person  Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 7 & 10 Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. for R-8 Mr. Ajay & Mr. Sunil, Adv. for R-9
23.	Original Application No. 256/2016 <b>(M.A. No. 93/2017 &amp; M.A. No. 94/2017)</b>	Sushil Chaudhary Vs. Government of NCT of Delhi & Ors.	Mr. K. Sunil, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 to 4 & 6 Ms. Sakshi Popli, Adv. for R-5 Mr. K. K. Tiwari, Adv. for R-7 Mr. Rahul Khurana, Adv. for R-8 Mr. S. A. Zaidi, Adv. (Court Commissioner)
24.	Original Application No. 284/2016 (M.A. No. 522/2016)	Vikrant Kumar Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Abhishek Yadav, Adv. for R-2 & 7 Mr. Ravinder Kumar, Adv. for R-3 Mr. Dharendra Kumar Yadav, Adv. for R-4 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for R-5 Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Sumit Gahlawat, Adv.
25.	Original Application No. 680/2016 (M.A. No. 1442/2016)	Vikrant Kumar Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Ms. Deep Shikha Bharati, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-3, 4 & 6 Mr. Pradeep Misra, Adv. for UPPCB Mr. Ravindra Kumar, Adv. for R-4
26.	Original Application No. 500/2016 (M.A. No. 953/2016)	Krishan Kumar Vs. Chief Secretary, Govt. of NCT, Delhi & Ors.	Mr. Sanjeev Gupta & Mr. Reahul Pandey, Advs. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1-5
27.	Original Application No. 148/2015 (M.A. No. 634/2015 & M.A. No. 08/2017)	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for the Applicant  Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover and Mr. Rahul Khurana, Advs. for R-2 to 8 Mr. Ankit Goel, Adv. for R-9 Mr. Pranav Verma, Adv. Lt. Col. Sarvadaman Singh Oberoi (Retd.)
28.	Original Application No. 317/2015 (M.A. No. 831/2015)	Rashid Ali Warsi Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Advs. for the Applicant  Mr. Rajesh Raina, Adv. for R-1 Mr. Pradeep Mishra, Adv. for R-2 & 3 Mr. Abhishek Yadav, Adv. for R-4 Mr. Rajkumar, Adv. for R-6 Mr. Ravi P. Mehrotra, Adv. for UPSIDC Mr. Ashish Batra, Adv.
29.	Original Application No. 556/2015 (M.A. No. 958/2016)	Fatehlal Vs. State of Rajasthan & Ors.	Mr. Rishabh Sanchet, Padma Priya & Manu Chaturvedi, Advs. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 to 5 & 8 Mr. Akhil Sibal & Mr. Nikhil Singhvi, Advs. for R-6

30.	Original Application No. 453/2013 (M.A. No.1114/2013 & M.A.No.1115/2013)	Sh. Kalyan Bansingh & Ors. Vs. HIL Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant  Mr. Ankur Khandelwal, Adv. for R-1 Mr. Pinaki Mishra, Sr. Adv. alongwith Ms. Vanita Bhargava, Adv. Mr. B. V. Niren, Adv. for R-2 & 5 Mr. Rahul Pratap, Adv. for R-3 Mr. Arvind Verma, Sr. Adv. with Mr. Kumar Anurag Singh, Adv. for R-4 Ms. Anu Tyagi, Adv. for State of Jharkhand Mr. Devraj Ashok, Adv. for State of Karnataka
31.	Original Application No.111/2014 (M.A.No.322/2014)	Environics Trust Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. S.S. Shamsbery, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for R-5 Mr. Shibashish Misra, Adv. for R-6 Ms. Alpana Poddar & Mr. Raj Kumar, Adv. for R-7 Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Adv. for R-8 Mr. A.K. Panda, Sr. Adv and Mr. S. Panda, Adv. for R-9 Mr. B. V. Niren, Adv. for R-10 Mr. C.K. Sucharita, Adv. for R-11 Mr. Kumar Anurag Singh, Adv. for R-12 Mr. Alok Kumar, Adv. for Daman & Dui Mr. Arvind Verma, Sr. Adv. with Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Devraj Ashok, Adv. for State of Karnataka Mr. Shiv Mangal Sharma, AAG
32.	Original Application No.113/2014	Amar Singh Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. Guntur Prabhakar, Adv. for R-5 Mr. N. Sai Vinod, Adv. for Andhra PPCB Mr. Devraj Ashok, Adv. for Karnataka Mr. B. V. Niren, Adv. for R-9

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